

12.03 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 10th March, 1976 agreed without any amendment to the Indian Lighthouse (Amendment) Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 8th March, 1976."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Tamil Nadu State Legislature (Delegation of Powers) Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 10th March, 1975"

(iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Standards Institution (Certificate Marks) Amendment Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 10th March, 1976."

BILLS AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha:—

- (1) The Tamil Nadu State Legislature (Delegation of Powers) Bill, 1976.
- (2) The Indian Standards Institution (Certification Marks) Amendment Bill, 1976.

12.04 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir, I rise to announce that the Government Business in this House during the week commencing 15th March, 1976, will consist of:—

- (1) Further discussion on the Railway Budget for 1976-77.
- (2) Discussion on the Resolution seeking approval of the Notification regarding export duty on groundnut shell, groundnut kernel and coffee.
- (3) Consideration and passing of the Tamil Nadu State Legislature (Delegation of Powers) Bill, 1976, as passed by Rajya Sabha.
- (4) General discussion on the General Budget for 1976-77.
- (5) Submission to the vote of the House of Demands for Grants on Account (General) for 1976-77.

As Members are already aware, the General Budget for 1976-77 will be presented at 5 p.m on Monday, the 15th March, 1976.

12.05 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

RECOMMENDATION TO RAJYA SABHA TO ELECT A MEMBER

SHRI PATTABHI RAMA RAO (Rajamundry): Sir, I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha to elect one member of Rajya Sabha according to the principle of proportional representation by means of